

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4112
ANSWERED ON:19.02.2014
RESERVATION FOR OBCS IN KVS NVS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has not made any provision to grant reservation to the Other Backward Class (OBC) students in Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) despite a strong demand for the same by the people and their representatives;
- (b) if so, the reasons therefor; and
- (c) the action taken/being taken by the Government to provide reservation for the OBC students in the said schools on the lines of the reservation for scheduled caste and scheduled tribe students?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c) Reservations in schools under the KVS and the NVS are subject to the provisions of the Right to Education Act, 2009 as applicable to the specific mandate of these two organizations. The Kendriya Vidyalaya Sangathan has already inter-alia provided reservation for the Other Backward Class (OBC) students within the provision of reservation of 25% of seats in Class-I admission for Schedule Caste / Schedule Tribes / Economically Weaker Section / Below Poverty Line / OBC (Non-creamy layer) applicants as per the provisions of the Right to Education Act, 2009 and as per its admission guidelines. The admission in the Jawahar Navodaya Vidyalayas are district- specific with a provision of atleast 75% seats for rural children. The JNVs do not take admission in Class I hence the 25% clause is not applicable to them.